NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No. 31/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M.

Name of the Company		Rohinten Daddy MazdaVersus-The Property Co. Ltd.		
Under Section		58/59		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	SOUMA SIL	, ADVOCATE	Pehihoner	forma fil

1. S. K. MAL, ADVOCATE Respondent 2. D. DEY, ADVOCATE

Sknel 15/11/17

ORDER

Ld. Counsel for the petitioner and the respondent made a joint statement that Special Leave Petition is pending before the Hon'ble Supreme Court regarding the same matter. Therefore, on this ground they made a joint request for adjournment. Prayer is allowed.

List on 04/01/2018 for further consideration.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

Sd